

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

11.

C.P.(IB)/380(MB)/2022

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **02.02.2024**

NAME OF THE PARTIES: Apac Financial Services Private Limited
Vs
Shantanu Chatterjee

SECTION: 95(1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Adv. Gargi Maideo i/b Deven Dwarkadas & Partners, Ld. Counsel for Personal Guarantor present (VC). Mr. Aniruth Purusothaman, Ld. Counsel present for the Petitioner.
2. Counsel for both parties submit that the matter is in the advanced stage of settlement and seek one week's time to file settlement deed. Time granted.
3. List this matter on **01.03.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)